

**DIVISION BENCH**

**ITEM NO. 122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 17/2021 IN C Appeal No. 96/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>SHANVI TRADEMART PVT LTD V/S ROC</b>
<b>UNDER SECTION</b>	<b>252(3) OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

None : *For the Appellant*  
Sh. Krishna Dev Vyas : *For the RoC*

**ORDER**

Ld. Counsel representing the RoC has filed its report.

Matter is adjourned for 19<sup>th</sup> July, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*